

(a) whether the Ministry has received any complaints that several cable TV operators are continuing to re-transmit channels which are objectionable and potentially harmful to nation's security; and

(b) if so, steps taken or proposed to be taken to address this problem?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR) : (a) to (b) Yes, Sir. As per Section 5 of the Cable Television Networks (Regulation) Act, 1995 no person shall transmit or re-transmit through a cable service any programme unless such programme is in conformity with the Programme Code of the Cable Television Networks Rules, 1994.

Sub Rule 6(6) of the Cable TV Rules stipulates that no cable operator shall carry or include in his cable service any television broadcast or channel which has not been registered by the Central Government for being viewed within the territory of India.

Further, as per Sec 2 of the Cable TV Act,1995, District Magistrate/ Additional District Magistrate / Sub-Divisional Magistrate/Commissioner of Police are the authorized officers who have powers (under Section 11 of CTN Act, 1995) to seize the equipment used for operating Cable TV Network if the cable operators violate provisions of the Cable Act.

The complaints received in the Ministry were forwarded to the Authorized officers of the concerned areas to examine the complaints and take immediate necessary action in accordance with the provisions of the Cable Television Networks (Regulation) Act, 1995 for violations, if any.

In this regard, the Ministry had issued an Advisory on 08.07.2016 to all MSOs/ LCOs directing them not to transmit signals of un-authorized satellite TV Channels on their cable network, failing which necessary action will be taken against them as per the provisions of the Cable Act/Rules. Also, all the DMs/Collectors across the country, being Authorized Officers, were requested to ensure that no unauthorised TV Channels, are transmitted in their respective Districts by any cable operator.

Setting up of Film and Television Institutes

3230. SHRI SUSHIL KUMAR GUPTA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government has any plan to set up Film and Television Institutes of India in different parts of the country; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR) : (a) and (b) No, Sir. However, Government is in the process of setting up of Film and Television Institute in Arunachal Pradesh as an extended campus of Satyajit Ray Film and Television Institute (SRFTI), Kolkata to cater the need of North Eastern people at an approved cost of ₹ 204.32 crores. Central Public Works Department (CPWD) has been appointed as Project Management Consultancy (PMC) for construction of Film and Television Institute at Arunachal Pradesh. Meanwhile, Ministry of Information and Broadcasting/SRFTI has started temporary campus at Itanagar where short term courses related to film and television sector are being conducted.

TV sets in every household

3231. SHRI R. VAITHILINGAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that India will soon become the largest country in the world, where every household has a television set;

(b) if so, the details thereof;

(c) whether Government has any programme to provide television set to every household like Ujjwala Scheme; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRAKASH JAVADEKAR) : (a) and (b) As per reports available in the Ministry of Information and Broadcasting, out of a total of 298 million households in India, 197 million households own television sets. However, the comparative statistics relating to India's becoming largest country in the world, where every household has a television set, are not maintained centrally in the Ministry of Information and Broadcasting.

(c) and (d) Ministry of Information and Broadcasting is not running any specific programme to provide television set to every household. The Ministry has been providing an enabling environment through various policies for promoting the growth of the broadcasting sector in India.